

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 25.04.2019 (THURSDAY)

Court II
10: 30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No.75 of 2019	Old lane India Cyprus Fund II Ltd. Vs. Rudradev Infopark Pvt Ltd & Ors.	Nikita	

For Hearing

2.	Comp. App. (AT) (Ins) No. 167 of 2019	Aalborg CSP A/S Vs. Solar Atria Cleantech Pvt Ltd. With	Puneet Singh Bindra	Sidhartha Das
3.	Comp. App. (AT) (Ins) No. 168 of 2019	Aalborg CSP A/S Vs. Solar Atria Cleantech Pvt Ltd.	Puneet Singh Bindra	Sidhartha Das
4.	Comp. App. (AT) No. 25 of 2018	Smruti Shreyans Shah Vs. The LokPrakashan Ltd. &Ors. With	VivekSibal AnushreePrashitKapdia Priyanka Rathi	Mahesh Agarwal Rajeev Kumar Neeha NagpalPavan S.Gudiawaa Garima Bajaj
5.	Comp. App. (AT) No. 32 of 2018	Smruti Shreyans Shah Vs. The LokPrakashan Ltd. &Ors.	Anushree Kapadia	Mahesh Agarwal Rajeev Kumar NeehaNagpalPavan Gudiawala Garima Bajaj

For Hearing (Part Heard)

6.	Comp. App. (AT) 247 of 2018	Akula Nagalaxmi Vs. Crompton Greaves Ltd.	Narender Singh Yadav	Tine Abraham(R- 1)
7.	Comp. App. (AT) No. 331 of 2018	Nelakuditi Hari Krishan Vs. VijayaGayathri Cold Storage Pvt. Ltd. & Ors.	MithunShashank	P. Nagesh

02.00 P.M

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 01 of 2018	Atmaram B. Agarwal & Ors. Vs. Supriya Prints Pvt. Ltd. & Ors	Dr. S.K. Jain	P. Nagesh-(R2-3) Manish Binani- R4

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By Order
-sd/-

Registrar